

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 14 of 2016 &
IA No. 26 of 2016**

Dated: 8th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Kochi Salem Pipeline Pvt. Ltd. & Ors. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Ms. Prachi V. Sharma
Mr. Atul K Arya

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Aparna Vohra

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **19.08.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**